

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202-CP(IB)/25(AHM)2023
with
ITEM No.203- IA/238(AHM)2023
in
CP(IB)/25(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited
V/s

.....**Applicant**

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)

.....**Respondent**

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak
For the Respondent : Ms. M.A. Gogia, Adv. for SBI
For PG : Mr. Yuvraj Thakore, Adv.

ORDER

CP(IB)/25(AHM)2023 & IA/238(AHM)2023

Heard Ld. Sr. Counsel for the applicant and respondent. Parties are directed to file written submissions not more than two to three pages within one-week.

List for further consideration on 12.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)